

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-21/2005/ 7015/A

From :- Smti Jayashree Bora,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Smti. Moushumi De,
District & Sessions Judge,
Bongaigaon.

Dated Guwahati, the nd 22 August, 2024.

Sub:- **Casual Leave.**

Ref:- Letter No.DJB.I-11/2024/4667, dtd. 12.08.2024.

Madam,

With reference to the above, I am directed to inform you that your prayer for **casual leave on 16.08.2024 and 17.08.2024, along with station leave permission from the morning of 16.08.2024 till the morning of 19.08.2024**, has been granted. The next senior most Judicial Officer available at the station would remain in charge of your Court and Office during your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo No.HC.VII-21/2005/ 7016/A, dated , 22-08-24
Copy to-

- ✓ 1. The Project Manager, Gauhati High Court.

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JT. REGISTRAR (VIGILANCE)

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